deregistered in NCR of Delhi. In compliance to the orders of NGT, de-registration of diesel vehicles more than 10 years old is being carried out by the respective State Government.

- (c) Department of Heavy Industries consulted with other Ministries/Departments of Government of India during its impleadment/contesting in this matter before the Hon'ble NGT.
- (d) The deregistration of vehicles, particularly personally owned vehicles, which have been maintained very well, would be a nation waste. Removal of vehicles based on age would cause economic hardship to the owners of the vehicles whose very livelihood may depend on these vehicles. The said NGT order would effectively dissuade a potential customer from buying a Diesel Passenger Car. Compared to Petrol Car, the 5 years of lower life of a Diesel Car makes the operation of the Diesel Car economically unviable, hence, Diesel cars would not be sold anymore.

Six laning of NH-1

- 585. SHRI SHWAIT MALIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) by when the construction work of six laning of Dhilwan to Jalandhar section on NH1 would be completed;
- (b) whether Government has any proposal to extend six laning of Panipat-Jalandhar section on NH1 upto Amritsar;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Six laning of Dhilwan to Jalandhar section on NH1 is targeted to be completed by September, 2017.

(b) to (d) Six laning of Jalandhar to Bidhipur section is already completed. Six laning of Bidhipur to Dhilwan section is under progress. Six laning of Dhilwan to Amritsar section will be done in accordance with concession agreement of 4 laning of this stretch, which provides for capacity augmentation based on traffic justification in April 2018.